NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/85/2016

NAME OF THE PETITIONER(S)

: Dulkarnia Mohamed Jahir Hussain

NAME OF THE RESPONDENT(S)

: M/s Power Security Services Private Limited & 3 others

UNDER SECTION

: 397/398 of Companies Act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

P.STEPHENRAJ (For K. MOORTHY)

Petelting

Sled

S.R. Sankarashwaran

Respondent No. 264

(S.R.) 201.

For C. Savavanan Counsel for Respondent No. 2K4]

ORDER

Shri P Stephenraj, counsel for petitioner present. Shri S R Sankareshwaran, counsel for R2 & R4 present. Counsel for petitioner sought time for filing the terms of settlement with signatures of the parties. Time extended at request. Put up on 31.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)